

23.03.04

Counter by R. B & 5  
not filed.

A.D.s from R. 1, 2  
& 4 not returned.

W  
17/7/03

14.7.2003

Applicant is absent.  
Shri A.K. Bose, Ld.S.C.  
files Memo of Appearance  
for Res. 1, 2, and 3 and  
prays for time to file  
counter. Time granted  
till 30.7.2003 for counter.  
Res. 5 continues to remain  
absent. Await return of  
A.D. from Res. 4 till then.

~~REGISTRAR~~ 20/7/03

A.D. from R. 4 not  
returned.

Counter by other  
aeroplane not filed.

W  
17/7/03

Counter not filed.  
Bench

W  
22/3/04

At request time till 21.04.04  
is allowed for filing of resolute.

Y  
Member

Sl. 10/05/04

Call this matter on  
28.6.04 along with OA  
16/02.

V. Reddy  
10/7/04

H. C.  
Member

Order dated - 28/09/04.

Heard Mr. K.C. Karunika, Ld.  
Counsel for the petitioner and  
Mr. U.B. Mehta, Ld. Sr. Standing  
Counsel. By filing a memo dated  
28/9/04, it is submitted by the  
Ld. Counsel for the applicant  
that the applicant is not  
<sup>Keen</sup> willing to prosecute the case,  
since in the meantime he  
has ~~been~~ got an employment in

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

30.7.03

The applicant is absent. Ld. S. S. C. prays for further time to file counter. Heard. Res. 5 continues to remain absent. AD not yet back from Res. 4 although notice by Regd. Post sent to him on 21.4.2003 and hence service treated sufficient on him. Call on 18.8.2003 for counter, if any.

~~REGISTRAR~~

the Airport Authority of India Ltd. as junior assistant.

On the view of the above submission this O. A. is disposed of being not present.

*[Signature]*  
Vice Chairman

*[Signature]*  
Member (S)

Counter not filed.

Bench

*[Signature]*  
19/1/04

Counter not filed.

Bench

*[Signature]*  
9/2/04

Counter not filed.

Bench

*[Signature]*  
3/3/04

Rejoinder not filed.

Bench

*[Signature]*  
27/3/04

Rejoinder filed. Copy served. No further order.